GADHVI): (a) to (d). State Bank of Indore has reported that no case of fraud has come (d) The proceeds of the loan will be to light in its branches at Calcutta during the utilised for on lending to the borrowers for last three years and upto 30-6-89. The Bank meeting their foreign currency requirements. has, however, reported that some cases of granting large advances in excess of the **Tea Trading Corporation**

ASADHA 30, 1911 (SAKA)

638. SHRI SRIKANTHA DATTA NARA-SIMHARAJA WADIYAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the Tea Trading Corpora-

THE MINISTER OF STATE IN THE

Written Answers

Rate (JLTPR) prevailing on the date of bor-

rowing i.e. at 5.4% p.a. and the Maturity is 12

vears from the date of draw-down.

- tion of India Limited is running at loss:

by TTCI.

3.

(b) if so, the reasons therefor; and (c) the steps taken in last three years to

improve the performance of the Tea Trading Corporation of India Limited?

MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Yes, Sir. The losses in Tea Trading Corporation of India Limited are mainly due to less buying of tea by traditional buyers like Iran and Iraq, in-

(c) Various steps have been taken to bring improvements in the performance of the Tea Trading Corporation of India Limited. They are:

1. Preparation of Garden revamping

creased domestic consumption and shortfall in production of tea in the gardens managed

- scheme.
- 2. Increase in business base.
 - green tea exports.

Attempt to give special attention to

Yen Loan Raised by Industrial Finance Corporation of India

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Written Answers

THE MINISTER OF STATE IN THE

DEPARTMENT OF EXPENDITURE IN THE

MINISTRY OF FINANCE (SHRI B.K.

discretionary powers at its Cotton Street and Brabourne Road branches in Calcutta have

come to notice. In these cases, the net

liability as on 22-6-89 was to the extent of Rs.

377.38 lakhs. Besides making efforts for recovery/strengthening the security, Bank

has also specially posted a senior officer at

Calcutta for follow-up and recovery.

637. SHRI P. KOLANDAIVELU: Will the Minister of FINANCE be pleased to state:

whether the Industrial Finance

twelve billion Japanese Yen from a consortium of foreign banks with the Bank of Tokyo acting as agent;

(b) whether any agreement was signed

(d) the purpose for which the above

Corporation of India has raised a loan of

- for this purpose; (c) the rate of interest and the maturity
- period; and
- loan has been raised?
- THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Yes, Sir.
- (c) The rate of interest applicable is 0.3% below Japanese Long Term Prime
- Rationalisation of labour force.